66

- (c) Under the provisions of the scheme, States are required to submit a Quarterly Progress Report which includes information on utilization of funds.
- (d) According to information available Rs. 2654 lakhs have been utilised by the state Governments under this Scheme.

Statement

S.No.	Name of State/UT	No. of CTEs/ IASES sancti- oned during during VIII Plan	
1.	Andhra Pradesh	13	549.34
2.	Arunachal Pradesh	-	•
3.	Assam	7	203.31
4.	Bihar	2	63.90
5 .	Goa	-	-
6.	Gujarat	1	56.00
7.	Haryana	-	-
8.	Himachal Pradesh	1	48.00
9.	Jammu & Kashmir	2	149.00
10.	Karnataka	8	515.24
11.	Kerala	2	103.86
12.	Madhya Pradesh	10	352.75
13.	Maharashtra	•	-
14.	Manipur	1	40.50
15.	Meghalaya	2	69.00
16.	Mizoram	-	-
17.	Nagaland	1	40.50
18.	Orissa	4	542.00
19.	Punjab	-	20.00
20.	Rajasthan	7	530.51
21.	Sikkim	-	-
22.	Tamil Nadu	•	92.50
23.	Tripura	1	43.25
24.	Uttar Pradesh	3	189.00
25.	West Bengal	2	53.25
26.	Andman & Nicobar	Islands -	-
27.	Chandigarh	•	-
28.	Dadar & Nagar Ha	veli -	-
29.	Daman & Diu	-	-
30.	Delhi	-	141.37
31.	Lakshadweed	-	-
32.	Pondicherry	-	-
	Total:	67	3803.28

Ship Building and Repairing Units

- 2246. SHRI JAYANTA BHATTACHARYA: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether the Government propose to set up ship building and repairing units at Haldia in West Bengal;
 - (b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) No, Sir.

(b) Does not arise.

Funds to UGC

- 2247. DR. PRABIN CHANDRA SARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the funds allocated to University Grants Commission for further allocation to Universities/ Colleges during each of the last three years;
- (b) whether there has been gradual decline in the share of funds corresponding to the ever increasing number of Institutions, Colleges and Universities;
 - (c) if so, the details thereof; and
- (d) the concrete steps taken/being taken to achieve the excellence in higher education?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) Plan grants allocated to UGC in 1994-95, 1995-96 and 1996-97 are as under :-

	(ns. III ciole)
1994-95	Rs. 234.20
1995-96	Rs. 207.77
1996-97	Rs. 200.63

(Do in orora)

The grants provided by the Government to UGC for disbursement to the eligible universities and colleges have been steadily increasing from Plan to Plan. The Government has provided an amount fo Rs. 921.24 crores to UGC during 1992-93 to 1996-97 as against a sum fo Rs. 576.00 crores released in 7th Plan.

- (d) The Government and UGC have taken several measures to achieve excellence in higher education. Some of the major steps taken in this direction are as follows :-
 - Revision of pay scales of college and university teachers w.e.f. 1.1.1986. Opportunities provided for training and career advancement for teachers. All-India Eligibility Test introduced to attract best talent to the teaching profession.